

**CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF
AMARNATH SECURITIES LIMITED**

In compliance with Regulations 3(1) and 4 of the SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

This Corrigendum to the Detailed Public Statement ("Corrigendum") is being issued by HEM Securities Limited ("Manager to the Offer" or "HSL"), for and on behalf of **Mr. Omkar Pravin Herlekar (hereinafter collectively referred to as "Acquirer")** pursuant to and in compliance with Regulations 3(1) and 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("Regulations"). This Corrigendum should be read in continuation of, and in conjunction with the Detailed Public Statement ("DPS") dated Wednesday, June 01, 2016.

Capitalized terms used but not defined in this Corrigendum shall have the same meaning assigned to such terms in the DPS, unless otherwise specified.

The shareholders of Amarnath Securities Limited are requested to note the developments/ amendments with respect to and in connection with DPS are as under.

The revised schedule of activities pertaining to Open Offer is set forth below:

Sr. No.	Activity	Original Schedule	Revised Schedule
		Day and Date	Day and Date
1.	Date of Public Announcement (PA)	Thursday, May 26, 2016	Thursday, May 26, 2016
2.	Date of publication of the Detailed Public Statement (DPS)	Thursday, June 02, 2016	Thursday, June 02, 2016
3.	Identified Date*	Monday, July 04, 2016	Tuesday, August 30, 2016
4.	Date by which Letter of offer (LOO) will be dispatched to the Shareholders	Tuesday, July 12, 2016	Wednesday, September 07, 2016
5.	Last date for upward revision of Offer Price and/or Offer Size	Wednesday, July 13, 2016	Thursday, September 08, 2016
6.	Last date by which Board of Director of the Target Company shall give its recommendation	Friday, July 15, 2016	Monday, September 12, 2016
7.	Offer opening Public Announcement	Monday, July 18, 2016	Wednesday, September 14, 2016
8.	Date of commencement of Tendering Period (Offer opening Date)	Tuesday, July 19, 2016	Thursday, September 15, 2016
9.	Date of closing of tendering period (Offer closing Date)	Monday, August 01, 2016	Wednesday, September 28, 2016
10.	Date by which all requirements including payment of consideration would be completed	Tuesday, August 16, 2016	Friday, October 14, 2016

* Date falling on the 10th Working Day prior to the commencement of the Tendering Period, for the purposes of determining the Shareholders to whom the Letter of Offer is sent.

The above changes, wherever appeared in DPS should be read accordingly.

The changes made wherever appeared in Public Announcement dated Wednesday, May 25, 2016 and Detailed Public Statement dated Wednesday, June 01, 2016 should be read accordingly.

The Acquirer accepts full responsibility for the information contained in this Corrigendum to the DPS and also for the obligations of the Acquirer laid down in the Regulations, as amended.

A copy of this Corrigendum will be available at SEBI website at <http://www.sebi.gov.in>

For further details, please refer to the Letter of Offer issued by the Acquirer.

ISSUED BY MANAGER TO THE OFFER



Hem Securities Ltd.

HEM SECURITIES LIMITED

SEBI Registration No.: INM000010981

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Contact Person: Ms. Menka Jha

Place: Mumbai
Dated: 08-09-2016

For and on behalf of the Acquirer
Mr. Omkar Pravin Herlekar